

Note : Hard Copy wanting with required Fees/Stamps

Regarding Affidavit Acknowledgement Slip is kept.

List of case record in 1 Sheet

Filing no.B.A.8209/2020

Mukesh Kumar

Versus

The State of Jharkhand

Advocate for Petitioner

Mr. Vishal Kumar

Defects

5. (e) Execution date is not appearing.
7. Statement regarding other relief may be stated in para-2 by way of S.A.
9. (i) Swearing date, Oath Sl. No. and deponent identification statement is not appearing in page-16.
 - (ii) Page-3 is missing, which may be filed by way of S.A.
 - (iii) Details regarding fact of the case is incomplete.
 - (iv) Pagination in petition may be done on the top of right hand margin of the page.
 - (v) Duly certified T/c of Annx.-1 (hand written pages) may be filed.
 - (vi) Fresh legible copy/duly certified T/c of page-16A, 21,23, 24 may be filed.